Annexure-7

Name of the corporate debtor: Viaromanaa Fashions (India) Private Limited CIN:-U19115MH2011PTC222895

Date of commencement of CIRP: 10-12-2024 (order received to IRP on- 16-12-2024)

List of Creditors as on 03-10-2025 (Based on the claim received upto 03-10-2025)

List of Operational creditors (Government Dues)

Sr. No.	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Income Tax Department	18.12.2024	189,545	-	Operational creditors (Government Dues)	0	0	No	0	0	0	189,545	0	No
2	E.S.I Corporation Regional office Mumbai-400013	29.01.2025	26,692	26,692	Operational creditors (Government Dues)	0	0	No	0	0	0	0	0	No
3	GST Department (Maharashtra)	12.06.2025	5,451,546	5,451,546	Operational creditors (Government Dues)	0	0	No	39.87	0	0	0	0	No
4	GST Department (Punjab)	04.03.2025	2,712,020	2,712,020	Operational creditors (Government Dues)	0	0	No	19.84	0	0	0	0	No
5	GST Department (Haryana)	20.01.2025	546,291	-	Operational creditors (Government Dues)	0	0	No	-	0	0		546,291	In the process of obtaining necessary data of Corporate Debtor to verify the claim.
			8,926,094	**8,190,258**					**59.71**			**189,545**	**546,291**	

ARUN BAGARIA
RESOLUTION PROFESSIONAL
IBBI/IP-N00278/2017-18/10836